THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO) : (a) The Prime Minister of UK during her public speeches reiterated the assurance given earlier and stated that "the existing rights of UK passport holders to enter the United Kingdom will also not be adversely affected."

(b) There was a demand among immigrants for full citizenship status for UK passport holders. The Government of India had urged that the quota vouchers for UK passport holders staying in India should be increased substantially. The UK Government has so far only accepted an amendment to the Nationality Bill whereunder all UK passport holders after entering Britain will have automatic right to register as British Citizens after five years of residence.

Speech made by Mr. Enoch Powell in Britain

1900. SHRI V. GOPALSAMY : SHRI V. VENKA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the recent civil war speech made by Mr. Enoch " Powell ; and

(b) whether India's concern over it has been conveyed to the British Government ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO)! (a) Yes, Sir.

(b) While Mr. Enoch Powell and Racist Organisations like the National Front and the British Movement have been known for their occasional inflammatory outbursts regarding immigration and immigrants, all political parties in the UK, the Government, the Churches, the Trade Union Congress and the media are critical of such racist attitudes and activities. The British Government has been made aware of our feeling that the Indian nationals in the U.K. should be able to live in peace, dignity and racial harmony.

Exploitation of Indian Labour in Kuwait

1901. SHRI V. GOPALSAMY : SHRI V. VENKA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to a news item published in Blitz dated the 28th March, 1981 under the caption 'E.P.I.', Exploits Indian Labour in Kuwait; and

(b) if so, what steps have been taken by Government to set right the situation ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO) : (a) Yes, Sir.

(b) The Workers made two specific complaints viz., increase in wages and improvement in the quality of food. Wages were paid to the workers in conformity with the agreement. However, those workers who were not willing to work were allowed the option to return to India at the employer's expense. As regards quality of food, consideration is being given to the proposal to set up a workers mess managed by a committee of workmen.

Road Bridge across the Pamban strait

1902. SHRI V. GOPALSAMY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the advance report of the Comptroller and Auditor General of India has